

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 166/2017 CP-
1105/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Visa Realty Ltd. & Anr	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MRS. MANJU BHUTERIA, ADVOCATE } PETITIONERS
 2) MR. S.K. BAJORIA, ADVOCATE }
 3) MRS. MOUMITA SARKAR, ADVOCATE }
 4) Ms. TIAINLA D. Director o/o RD (ER),
 Ministry of Corporate Affairs

Rohan,
06/11/2017
06.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

P.S

(Vijai Pratap Singh)
Member (J)